


F. No. 01(05)/Circular/CESTAT/2017
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K. PURAM, NEW DELHI-110066

Date:- 02.11.2020

Office order

The Hon'ble President directs the following:

1. Appeals will be heard in all Benches of the Tribunal through video conferencing under Public Notices dated 10.8.2020, 14.8.2020 and 16.8.2020 as per roster until further orders. Urgent applications will also be heard as per Public Notice dated 20.6.2020.
2. The instructions contained in the DOPT Office Memorandums F. No. 11013/9/20014-Estt. (AIII) dated 7 October 2020 will be followed with respect to the attendance of all employee including officers, personal staff of Members and outsourced staff.


(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT New Delhi/ Mumbai/ Kolkata/ Chennai/ Bangalore/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
5. Chief Commissioner (AR) Commissioner (AR), CESTAT, New Delhi/ All Regional Benches.
6. Notice Board/Website.